

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

15.

C.P.(IB)/878(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 10.05.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Mr. Ratnakar D. Pawar

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Ajinkya Kurdukar, Ld. Counsel for the Financial Creditor present.
Adv. Hazel Suvarna i/b Adv. Sharon Patole, Ld. Counsel for the Personal Guarantor present.
3. Heard. Reserved for Orders.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)